

Name of the Corporate Debtor: Vijai Spinners (RJPM) Pvt. Ltd.
 CIN : U17125TN2013PTC092173
 Date of commencement of Liquidation: 19th September 2022

LIST OF STAKEHOLDERS
 Summary as on 31st December 2025

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Annexure 1 - List of secured financial creditors

Amount in Rs.

S No	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount of Contigent Claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Whether security interest relinquished? (Yes/No)	Details of security interest	Amount Covered by gurantee						% share in total amount of claims admitted
1	Canara Bank	17-10-2022	1,78,58,10,175	1,78,58,10,175	Secured	1,78,58,10,175	Yes		1,78,58,10,175	99.89	Nil	Nil	-	-	Note - 1
			1,78,58,10,175	1,78,58,10,175		1,78,58,10,175			1,78,58,10,175	99.89			-		

Note 1: Details of Security Interest -

a) Hypothecation of stock consisting of raw materials, WIP, finished goods, stocks and book debts, both present and future

b) Hypothecation of machinery, other related equipments (IVS 300, IVS GN3), consisting of blow room machines, carding machines, drawing machines, simple frames, spinning ring frames, auto coner, YCP, Automatic waste evacuation system, Humidification plant, compressors, electrical installation and others

c) Mortgaged immovable securities